

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/136(KB)2023
IA(COMPANIES.ACT)/146(KB)2023

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	KALYANI CONCERN PRIVATE LIMITED VS WEST BENGAL AGRO TEXTILE CORPORATION LTD
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Ratnanko Banerji, Sr. Adv.] For the Petitioner and Applicant
Mr. Joy Saha, Sr. Adv.]
Mr. D.N. Sharma, Adv.]
Mr. Sudarshan Kumar Agarwal, Adv.]

Mr. Shaunak Mitra, Adv.] For the Respondent Nos.2 and 3
Mr. Patita Paban Bishwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent Nos.4 and 5
Ms. Suranjana Chatterjee, Adv.]

Mr. Saurav Chaudhuri, Adv.] For Respondent Nos.1 to 12
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ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **6th September, 2024.**

**Anamitra Pal
Court Officer**